IN THE HIGH COURT OF KARNATAKA AT BENGALURU ON THE DAY OF Tuesday THE 15th Day Of April 2025 COURT HALL NO.5 SITTING AT DHARWAD BENCH at 02:30PM

BEF0RE

THE HON'BLE JUSTICE E.S.INDIRESH

(To get Daily Causelist through telegram, join High Court telegram channel by clicking: https://t.me/karnatakahighcourt)

THROUGH VIDEO CONFERENCING

| Sl. No. | Case No. | | Pet/Appl/Comp. F & Adv. | Resp. & Adv. |
|------------|--|------------|--|---|
| 1 | WP 54485/2016 (CH MOVED) | FOR BEIN | I <mark>G SPOKEN TO</mark> PET: SRI BASAVE GOWD AND OTHERS MANMOHAN P N | ARES: STATE OF KARNATAKA AND OTHERS AGA FOR R1 SHARATH GOWDA G B FOR R2 & R3 |
| 2 | RP 157/2025 REG: IA 1/25 FOR CD OF 441 DAYS IN FILING THE PETITION 2) IA 2/25 FOR STAY | (,) | ERLOCUTORY APPLN PET: The Deputy Commissioner, AND OTHERS STATE GOVERNAMENT OF KARNATAKA | |
| 3 | WP 2883/2022 REG: IA 1/23 FOR DIRECTION | (S, RES) | PET: MOHAMED ASLAM NAIK V S | RES: THE CHIEF GENERAL MANAGER (HR) AND OTHERS T P MUTTANNA FOR R2 R1- THE CHIEF GENERAL MANAGER (HR) & THE APPELLATE AUTHORITY UNION BANK OF INDIA, MUMBAI SD |
| 4 | RP 380/2024 | <u>ADM</u> | IISSION PET: SRI MUNEPPA ABHINAV RAMANAND A | RES: THE DEPUTY COMMISSIONER AND OTHERS GA SD |

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